

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1247
ANSWERED ON 27TH JULY, 2023**

UPGRADATION OF STATE HIGHWAYS

†1247. SHRIMATI JASKAUR MEENA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is planning to take over the State Highways with high traffic density from States and if so, the details thereof;**
- (b) whether the Government is contemplating to convert the said State Highways with high traffic density into four or six lane highways and if so, the details thereof;**
- (c) whether the Government has identified the said State Highways;**
- (d) if so, the details of the State Highways identified so far in Rajasthan;**
- (e) the details of the funds approved under the said project; and**
- (f) whether the Government has set target under the said scheme and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (f) State roads, including State Highways (SHs), are declared as National Highways (NHs) from time to time on the basis of well established principles. The important criteria for declaration of NHs include the following: -

- i. Roads running through length / breadth of the country.**
- ii. Connecting adjacent countries, National Capitals with State Capitals / mutually the State Capitals, major ports, non-major ports, large industrial centers or tourist centers.**
- iii. Roads having important strategic requirement in hilly and isolated area.**
- iv. Arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth.**
- v. Roads which help in opening up large tracts of backward area and hilly region.**
- vi. Roads contributing towards achievement of National Highways grid of 100 km.**
- vii. Synergy with PM GatiShakti National Master Plan (NMP).**

The Ministry keeps on receiving proposals from various State Governments / Union Territories (UTs), including from the State Government of Rajasthan, for declaration / upgradation of State roads, including SHs, as new NHs. Decisions are taken based on the fulfillment of the criteria, requirement of connectivity, inter-se priority and availability of funds.

Development and Maintenance Works on such notified NHs, including their capacity augmentation to four / six lane NHs standards, are accordingly taken up based on the traffic density, condition of the roads, inter-se priority and availability of funds.

Development and Maintenance of all State roads, including SHs, are the responsibility of the concerned State Governments.

Total length of National Highways (NHs) in the country has increased from about 91,287 km in March, 2014 to about 1,46,145 km

at present, whereas total length of National Highways (NHs) in the State of Rajasthan has increased from about 7,646 km in March, 2014 to about 10,706 km at present.

Expenditure of Rs. 54,325 Crore has been incurred towards development and maintenance of NHs in the State of Rajasthan, including capacity augmentation to four / six lane NHs standards, since 2014-15 to 2023-24 (till 30.06.2023).
